

ITEM NO.2
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 775/2021

ARSHAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

CrI.A. No. 776/2021 (II)
(FOR)

CrI.A. No. 777/2021 (II)
(FOR)

Date : 24-02-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Md. Anas Chaudhary, Adv.
Mr Manish Kumar, Adv.
Ms Shehla Chaudhary, Adv.
Mr Sumit Kumar Sharma, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

Ms Ameey Bhashini, Adv.
Ms Nazish Fatima, Adv.
Mr Shubham Jaiswal, Adv.
Mr. Vishwa Pal Singh, AOR
Mr. Abhishek Atrey, AOR
Mr Sandeep Chaudhary, Adv.
Ms Ambika Atrey, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

All matters

Sole respondent is duly represented.

Ld.counsels for the parties are heard.

Contd....

In view of the communication dt.22.2.2022 received from the Registrar (Translation), High Court of Judicature at Allahabad, the matter is adjourned.

Awaiting the original records, list on 5.5.2022.

AVANI PAL SINGH
Registrar